

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No.63 to 68 of 2017 (SZ)

Applicant(s)

M/s.Vinayaka Blue Metals Vs
Rep. by its Partner
Hosur Taluk
Krishnagiri District

Respondent(s)

The Appellate Authority
Tamil Nadu Pollution Control Board,
Purasawalkam, Chennai
and others

Legal Practitioners for Applicant(s)

M/s.Saravana Kumar

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Tribunal
Item No.6 to 11	<p>Date: 5th October, 2017</p> <p>The respondents including the 4th respondent shall file their reply on or before 23rd October, 2017 after serving copy to the learned counsel appearing for the applicant who shall be entitled to file rejoinder, if any, within two days thereafter.</p> <p style="text-align: center;">Post these appeals for hearing on 26.10.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>

